

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00717/2017

Jabalpur, this Monday, the 19th day of November, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vikram Patil, S/o Late Sukh Ram, aged about 58 years, Chief Accounts Officer, O/o CGM, BSNL, M.P. Circle, Bhopal, R/o 296, Rohit Nagar, Phase – I, Opposite Bisonia Hospital, E-8 Extension, Arera Colony, Bhopal – 462039, Mobile No.9418001423

-Applicant

(By Advocate – Shri J.B. Singh)

V e r s u s

1. Chairman cum Managing Director, Bharat Sanchar Nigam Limited, H C Mathur Lane, Janpath, New Delhi – 110001.
2. Director (HR), Corporate Office, Bharat Sanchar Nigam Limited, H C Mathur Lane, Janpath, New Delhi – 110001.
3. Chief General Manager, B S N L, M.P. Telecom Circle, BSNL Bhavan, Hoshangabad Road, Bhopal - 462015

-Respondents

(By Advocate – Shri Sapan Usrethe)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that during the pendency of this Original Application, the relief sought for by the applicant has been granted and this O.A has now become infructuous. Therefore, he seeks to withdraw this O.A.

Accordingly, O.A is disposed of as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member